

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 10653/2018

(Arising out of impugned final judgment and order dated 04-01-2018 in CWJC No. 8283/2016 passed by the High Court of Judicature at Patna)

UDAY PRATAP THAKUR AND ANR. & ANR.

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

WITH

SLP(C) No. 26340/2018 (XVI)

SLP(C) No. 7215/2019 (XVI)

(FOR EXEMPTION FROM FILING O.T. ON IA 44149/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 156656/2019

FOR EXEMPTION FROM FILING O.T. ON IA 156658/2019

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 8185/2021

IA No. 8185/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 156658/2019 - EXEMPTION FROM FILING O.T.

IA No. 44149/2019 - EXEMPTION FROM FILING O.T.

IA No. 156656/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 28954/2020 (XVI)

(FOR ADMISSION and I.R. and IA No.18168/2021-CONDONATION OF DELAY IN FILING and IA No.18172/2021-EXEMPTION FROM FILING O.T. and IA No.18171/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 12-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Parties

Mr. Atul Bandhu, Adv.
Ms. Poonam Anand, Adv.
Ms. Sahiba Pantel, Adv.
Mrs. Ragini Aggarwal, Adv.
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Mr. Anand Nandan, Adv.
Mr. Rohit Rajershi, Adv.
Mr. Hassan Zubair Waris, Adv.
Mr. Suchit Singh Rawat, Adv.

contd..

Ms. Shivangi, Adv.
Mr. Aakash, Adv.
Mr. Anand Nandan, Adv.
Mr. AaKrash Sinha, Adv.

Mr. Ajit Sharma, AOR
Mr. Amit Pradhan, Adv.
Mr. Sandeep Singh, Adv.

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Mr. Nachiketa Joshi, Adv.
Mr. Amit Verma, Adv.
Mr. Shiv Mangal Sharma, Adv.
Ms. Vaishali Verma, Adv.
Mr. Vishesh Kalra, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Put up on 19.07.2022.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR